

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 90 OF 2021 (SZ)**

**IN THE MATTER OF:**

Naveen Kumar Jalagam,  
Telangana

....

Applicant(s)

Versus

State of Telangana & Others

....

Respondent(s)

**REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (R2)**  
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**Place: Hyderabad**  
**Date: 05-09-2024.**

  
**COUNSEL FOR RESPONDENT No. 2**

**REPORT DATED 02.09.2024 OF THE TELANGANA POLLUTION CONTROL BOARD (R - 2) IN OA No. 90 OF 2021 FILED BY SRI.JALAGAM NAVEEN KUMAR vs STATE OF TELANGANA.**

It is to submit that, Sri. Jalagam Naveen Kumar, KLR Avenue, Komarabanda (V), Kodad (M), Suryapet District has filed OA No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the area.

The Hon'ble NGT heard the matter on 14.08.2024 and passed order with directions to the Telangana State Pollution Control Board, as mentioned below:

- "1. The District Collector – Suryapet District, in its report dated 16.09.2023, has stated that the committee had recommended to issue amendment orders to the rice mills for only raw rice milling activities and they shall obtain Consent for Operation (CFO) before starting the parboil activity, if any. The said orders are yet to be issued by the Telangana SPCB.*
- 2. The Telangana SPCB is directed to issue such orders modifying the CFO issued earlier.*
- 3. The learned counsel appearing for the applicant will be satisfied if the said order is passed by the Telangana SPCB.*
- 4. Let the report be filed after the above-referred order is passed by the Telangana SPCB.*
- 5. Post the matter on 06.09.2024 for final hearing".*

**In this regard, the following is submitted:**

It is to submit that, as per the recommendations of the Task Force committee in its meeting held on 16.08.2023, the ZO-TGPCB, RC Puram, issued CFO amendment orders dt: 22.09.2023 to the respondent Industries (except R10 & R11, which are self closed) to carryout raw rice milling activity only.

Further it is to submit that, the Board issued CFO amendment orders dt: 04.11.2023 based on the compliance with the earlier directions and the details are mentioned below:

<b>S. No.</b>	<b>Name &amp; Address of the industry</b>	<b>Latest Status</b>
1	M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4)	<ol style="list-style-type: none"><li>1. The industry obtained CFO from the Board vide order dated 22.01.2022 with validity of 31.12.2031 for Parboiled Rice - 42 TPD.</li><li>2. The Board has issued Amendment to the CFO vide order dated 22.09.2023 with validity of 31.12.2031 for Raw Rice Milling - 42 TPD. <b>(ANNEXURE-I)</b></li><li>3. The industry is carrying steamed rice milling</li></ol>

		<p>activity only &amp; does not generate effluents.</p> <p>4. Subsequently, the Board issued CFO Amendment vide order dated 04.11.2023 with validity of 31.12.2031 for Parboiled Rice - 42 TPD <b>(ANNEXURE-II)</b></p> <p>5. The Board has conducted AAQ &amp; Stack monitoring on 23.02.2024 &amp; 24.02.2024 and as per results, the values are within the standards. The same reported before Hon'ble NGT vide report dt:03.07.2024.</p> <p>6. During the inspection, the industry is operating <b>steamed rice</b> milling only.</p>
2	M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komara banda (V), Kodad (M), Suryapet District <b>(R5)</b>	<p>1. The industry has obtained CFO of the Board vide order dated 08.08.2022 with validity up to 31.07.2032.</p> <p>2. The Board has issued Amendment to the CFO order dated 22.09.2023 with validity of 31.07.2032 for Raw Rice Milling - 65 TPD. <b>(ANNEXURE-III)</b></p> <p>3. Subsequently, the Board issued CFO Amendment vide order dated 04.11.2023 with validity of 31.07.2032 for Parboiled Rice - 65 TPD.<b>(ANNEXURE-IV)</b></p> <p>4. The Board has conducted AAQ &amp; Stack monitoring on 23.02.2024 &amp; 24.02.2024 and as per results, the values are within the standards. The same reported before Hon'ble NGT vide report dt:03.07.2024.</p> <p>5. As per the analysis report of the ETP Outlet collected on 23.02.2024, the value of BOD is 21 mg/l against the standard 100 mg/l for ETP outlet.</p> <p>6. During inspection, the industry is operating <b>parboiled Rice</b> milling activity.</p>
3	M/s. Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District <b>(R6)</b>	<p>1. The industry has obtained CFO from the Board on 08.10.2018 with validity period up to 31.03.2028.</p> <p>2. The Board has issued Amendment to the CFO vide order dated 22.09.2023 with validity of 31.03.2028 for Raw Rice Milling - 16 TPD. <b>(ANNEXURE-V)</b></p> <p>3. Subsequently, the Board issued CFO Amendment vide order dated 04.11.2023 with validity of 31.03.2028 for Parboiled Rice - 16 TPD.<b>(ANNEXURE-VI)</b></p> <p>4. The Board has conducted AAQ &amp; Stack monitoring on 23.02.2024 &amp; 24.02.2024 and as per results, the values are within the standards. The same was reported before Hon'ble NGT vide report dt:03.07.2024.</p> <p>5. During inspection, the industry is carrying <b>Raw rice</b> milling activity only.</p>
4	M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad	<p>1. The industry has obtained CFO renewal order from the Board vide order dated 11.12.2020</p>

	(M), Suryapet District (R7)	<p>with validity up to 30.09.2030.</p> <ol style="list-style-type: none"> <li>The Board has issued Amendment to the CFO vide order dated 22.09.2023 with validity of 30.09.2030 for Raw Rice Milling - 30 TPD. <b>(ANNEXURE-VII)</b></li> <li>Subsequently, the Board issued CFO Amendment vide order dated 04.11.2023 with validity of 30.09.2030 for Raw Rice Milling - 30 TPD. <b>(ANNEXURE-VIII)</b></li> <li>The Board has conducted AAQ &amp; Stack monitoring on 23.02.2024 &amp; 24.02.2024 and as per results, the values are within the standards. The same was reported before Hon'ble NGT vide report dt:03.07.2024.</li> <li>During inspection, the industry is operating <b>Raw rice</b> milling only.</li> </ol>
5	M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8)	<ol style="list-style-type: none"> <li>The Board issued renewal of CFO &amp; HWA to the industry on 23.04.2022 valid upto 31.03.2032.</li> <li>The Board has issued Amendment to the CFO vide order dated 22.09.2023 with validity of 31.03.2032 for Raw Rice Milling - 16.8 TPD. <b>(ANNEXURE-IX)</b></li> <li>Subsequently, the Board issued CFO Amendment vide order dated 04.11.2023 with validity of 31.03.2032 for Paraboiled Rice - 16.8 TPD. <b>(ANNEXURE-X)</b></li> <li>The Board has conducted AAQ &amp; Stack monitoring on 23.02.2024 &amp; 24.02.2024 and as per results, the values are within the standards. The same reported before Hon'ble NGT vide report dt:03.07.2024.</li> <li>During inspection, the industry was not in operation.</li> </ol>
6	M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District (R9)	<ol style="list-style-type: none"> <li>The industry obtained CFO (Amendment) from the Board on 23.06.2023 with validity period up to 30.06.2033.</li> <li>The Board has issued Amendment to the CFO vide order dated 22.09.2023 with validity of 30.06.2033 for Raw Rice Milling - 15 TPD. <b>(ANNEXURE-XI)</b></li> <li>Subsequently, the Board issued CFO Amendment vide order dated 04.11.2023 with validity of 30.06.2033 for Steamed Rice - 15 TPD. <b>(ANNEXURE-XII)</b></li> <li>The Board has conducted AAQ &amp; Stack monitoring on 23.02.2024 &amp; 24.02.2024 and as per results, the values are within the standards. The same reported before Hon'ble NGT vide report dt:03.07.2024.</li> <li>During inspection, the industry is operating <b>Raw rice</b> milling activity.</li> </ol>

7	M/s. Sri Kanaka mahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad (M), Suryapet District <b>(R10)</b>	<p style="text-align: center;"><b>SICK</b></p> <p>The industry is sick since more than 2 years and not in operation.</p>
8	M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District <b>(R11)</b>	<ol style="list-style-type: none"> <li>1. The industry has obtained CFO Amendment from the Board on 23.06.2023 with validity period up to 30.06.2033.</li> <li>2. The Board has issued Amendment to the CFO vide order dated 22.09.2023 with validity of 30.06.2033 for Raw Rice Milling - 15 TPD. <b>(ANNEXURE-XIII)</b></li> <li>3. Subsequently, the Board issued CFO Amendment vide order dated 04.11.2023 with validity of 30.06.2033 for Paraboiled Rice - 15 TPD.<b>(ANNEXURE-XIV)</b></li> <li>4. The Board has conducted AAQ &amp; Stack monitoring on 23.02.2024 &amp; 24.02.2024 and as per results, the values are within the standards. The same reported before Hon'ble NGT vide report dt:03.07.2024.</li> <li>5. During inspection, the industry was not in operation.</li> </ol>
9	M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District <b>(R12)</b>	The industry closed its operations and dismantled the machinery.
10	M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District <b>(R13)</b>	<ol style="list-style-type: none"> <li>1. The industry obtained CFO from the Board on 23.07.2018 with validity period up to 31.03.2028.</li> <li>2. The Board has issued Amendment to the CFO vide order dated 22.09.2023 with validity of 31.03.2028 for Raw Rice Milling - 26 TPD. <b>(ANNEXURE-XV)</b></li> <li>3. Subsequently, the Board issued CFO Amendment vide order dated 04.11.2023 with validity of 31.03.2028 for Paraboiled Rice - 26 TPD.<b>(ANNEXURE-XVI)</b></li> <li>4. The Board has conducted AAQ &amp; Stack monitoring on 23.02.2024 &amp; 24.02.2024 and as per results, the values are within the standards. The same reported before Hon'ble NGT vide report dt:03.07.2024.</li> <li>5. During inspection, the industry is operating <b>Raw rice</b> milling only.</li> </ol>
11	M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District <b>(R14)</b>	<ol style="list-style-type: none"> <li>1. The industry obtained CFO from the Board on 31.12.2018 with validity period up to 31.12.2028.</li> <li>2. The Board has issued Amendment to the CFO vide order dated 22.09.2023 with validity of 31.12.2028 for Raw Rice Milling - 21 TPD.</li> </ol>

		<p><b>(ANNEXURE-XVII)</b></p> <p>3. Subsequently, the Board issued CFO Amendment vide order dated 04.11.2023 with validity of 31.12.2028 for Parboiled Rice - 21 TPD.<b>(ANNEXURE-XVIII)</b></p> <p>4. The Board has conducted AAQ &amp; Stack monitoring on 23.02.2024 &amp; 24.02.2024 and as per results, the values are within the standards. The same reported before Hon'ble NGT vide report dt:03.07.2024.</p> <p>5. During inspection, the industry is operating <b>steamed rice</b> milling only.</p>
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It is to submit that, as per the monitoring data pertaining to Ambient Air Quality, Stack emissions & outlets of ETPs in respondent industries, the parameters are within the stipulated standards. Presently, 4 No's of industries carrying out raw rice milling activity, 2 No's industries carrying out steamed rice milling activity, 1 No.of industry is carrying out Paraboiled rice milling activity, 2 No's of industries not in operation at the time of inspection and 2 No's of industries are became sick.

**Place: Nalgonda**

**Date: 02.09.2024.**



**ENVIRONMENTAL ENGINEER**

**ENVIRONMENTAL ENGINEER  
Telangana Pollution Control Board  
Regional Office, Nalgonda.**



6

Annexure - I



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

AMENDMENT of CFO & HWA ORDER

Order No: TSPCB/ZO/RCP/NLG/564/CFO/2023-207

Date: 22.09.2023

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy. No. 185/5, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No: TSPCB/ZO/RCP/NLG/564/CFO/2022-SML027005655627REN, Dated: 22.01.2022.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. The EE, RO, Nalgonda report dated 24.08.2023.
  4. CFO Committee meeting held on 12.09.2023 at TSPCB, Zonal Office, R.C Puram.

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Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy. No. 185/5, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 31.12.2031.

S. No.	Products	Quantity
1	Parboiled Rice	42.0 TPD
	By-Product	
2	Husk	12 TPD
3	Bran	3 TPD
4	Broken rice	3 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 12.09.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the raw rice milling activity only.

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Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:

- The Board Issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Raw Rice Milling	42.0 TPD
	<b>By-Products</b>	
2	Husk	12 TPD
3	Bran	3 TPD
4	Broken rice	3 TPD

**The industry shall not carry parboiled activity under any circumstances without taking Board permission.**

Other Conditions:

- The industry shall carryout the raw rice milling activity only and shall not carry parboiled activity under any circumstances without taking Board permission.
- The industry shall not consume & generate any water from the plant except domestic purpose.
- The industry shall not operate the ETP without permission of the Board.
- The industry shall not operate the boiler without permission of the Board.
- The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the above mentioned conditions.

*V. S. Reddy*  
# JOINT CHIEF ENVIRONMENTAL ENGINEER (FAC)

To  
M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd.,  
Sy. No. 185/5, Komarabanda (V),  
Kodad (M), Suryapet District.

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.



**TELANGANA STATE POLLUTION CONTROL BOARD**  
 Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
 Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
 Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/564/CFO/2023-233**

**Date: 04.11.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy. No. 185/5, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No: TSPCB/ZO/RCP/NLG/564/CFO/2022-SML027005655627REN, Dated: 22.01.2022.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. Amendment of CFO Order No: TSPCB/ZO/RCP/NLG/564/CFO/2023-207, Date: 22.09.2023.
  4. Industry request letter dt:27.09.2023.
  5. The EE, RO, Nalgonda report dated 25.10.2023.
  6. CFO Committee meeting held on 04.11.2023 at TSPCB, Zonal Office, R.C Puram.

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Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy. No. 185/5, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 31.12.2031.

S. No.	Products	Quantity
1	Parboiled Rice	42.0 TPD
	<b>By-Product</b>	
2	Husk	12 TPD
3	Bran	3 TPD
4	Broken rice	3 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity only. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the Board issued amendment of CFO Order for carrying out the raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the industry requested the Board for issue of consent for carrying out the paraboiled rice milling activity.

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Whereas, vide reference 5<sup>th</sup> cited, the industry request and EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out parboiled rice milling activity.

The industry request and EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 04.11.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the parboiled rice milling activity as permitted in CFO order issued vide reference 1<sup>st</sup> cited.

Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Parboiled Rice	42.0 TPD
	<b>By-Product</b>	
2	Husk	12 TPD
3	Bran	3 TPD
4	Broken rice	3 TPD

The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the conditions stipulated therein.

To  
M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd.,  
Sy. No. 185/5, Komarabanda (V),  
Kodad (M), Suryapet District.

  
# JOINT CHIEF ENVIRONMENTAL ENGINEER  


Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Annexure - III



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/974/CFO/2023- 213**

**Date: 22.09.2023**

**Sub: TSPCB, ZO, R.C. Puram – CFO – M/s. Sri Venkateshwara Rice Industries Pvt Ltd., Sy.No. 242/4, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.**

- Ref:**
1. CFO Order No. CFO Order No: TSPCB/ZO/RCP/NLG/974/CFO/2022-220823966080, Dated: 08.08.2022.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. The EE, RO, Nalgonda report dated 24.08.2023.
  4. CFO Committee meeting held on 12.09.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Sri Venkateshwara Rice Industries Pvt Ltd., Sy.No. 242/4, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 31.07.2032.

S. No.	Products	Quantity
1	Parboiled Rice	65.0 TPD
2	Electricity (Captive Power Plant)	1 MW

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 12.09.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the raw rice milling activity only.

11

Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Raw Rice Milling	65.0 TPD
2	Electricity (Captive Power Plant)	1 MW

The industry shall not carry paraboiled activity under any circumstances without taking Board permission.

Other Conditions:

- The industry shall carryout the raw rice milling activity only and shall not carry paraboiled activity under any circumstances without taking Board permission.
- The industry shall not consume & generate any water from the plant except domestic purpose.
- The industry shall not operate the ETP without permission of the Board.
- The industry shall not operate the boiler without permission of the Board.
- The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the above mentioned conditions.

*K. Reddy*  
JOINT CHIEF ENVIRONMENTAL ENGINEER (FAC)

To  
M/s. Sri Venkateshwara Rice Industries Pvt Ltd.,  
Sy.No. 242/4, Komarabanda (V),  
Kodad (M), Suryapet District.

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Annexure - IV



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/974/CFO/2023-237**

**Date: 04.11.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Sri Venkateshwara Rice Industries Pvt Ltd., Sy.No. 242/4, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. CFO Order No: TSPCB/ZO/RCP/NLG/974/CFO/2022-220823966080, Dated: 08.08.2022.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. Amendment of CFO Order No: TSPCB/ZO/RCP/NLG/974/CFO/2023-213, Date: 22.09.2023.
  4. Industry request letter dt:27.09.2023.
  5. The EE, RO, Nalgonda report dated 25.10.2023.
  6. CFO Committee meeting held on 04.11.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Sri Venkateshwara Rice Industries Pvt Ltd., Sy.No. 242/4, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 31.07.2032.

S. No.	Products	Quantity
1	Parboiled Rice	65.0 TPD
2	Electricity (Captive Power Plant)	1 MW

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity only. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the Board issued amendment of CFO Order for carrying out the raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the industry requested the Board for issue of consent for carrying out the paraboiled rice milling activity.

Whereas, vide reference 5<sup>th</sup> cited, the industry request and EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out paraboiled rice milling activity.

The industry request and EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 04.11.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the paraboiled rice milling activity as permitted in CFO order issued vide reference 1<sup>st</sup> cited.

**Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:**

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Parboiled Rice	65.0 TPD
2	Electricity (Captive Power Plant)	1 MW

The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the conditions stipulated therein.

To  
M/s. Sri Venkateshwara Rice Industries Pvt Ltd,  
Sy.No. 242/4, Komarabanda (V),  
Kodad (M), Suryapet District.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.



**TELANGANA STATE POLLUTION CONTROL BOARD**  
 Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
 Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
 Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/1003/CFO/2023-206**

**Date: 22.09.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Laxmi Ganesh Parboiled Rice Industries, Sy.No. 230/1/A, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/1003/CFO/2018-1405, Dated: 08.10.2018.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. The EE, RO, Nalgonda report dated 24.08.2023.
  4. CFO Committee meeting held on 12.09.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Laxmi Ganesh Parboiled Rice Industries, Sy.No. 230/1/A, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 31.03.2028.

S. No.	Products	Quantity
1	Parboiled Rice	16.0 TPD
	By-Product	
2	Rice Husk	4 TPD
3	Rice Bran	2 TPD
4	Broken rice	3 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 12.09.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the raw rice milling activity only.

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Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Raw Rice Milling	16 TPD
	<b>By-Products</b>	
2	Rice Husk	4 TPD
3	Rice Bran	2 TPD
4	Broken Rice	3 TPD

The industry shall not carry parboiled activity under any circumstances without taking Board permission.

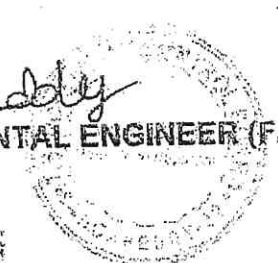
Other Conditions:

- The industry shall carryout the raw rice milling activity only and shall not carry parboiled activity under any circumstances without taking Board permission.
- The industry shall not consume & generate any water from the plant except domestic purpose.
- The industry shall not operate the ETP without permission of the Board.
- The industry shall not operate the boiler without permission of the Board.
- The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the above mentioned conditions.

*K. Reddy*

JOINT CHIEF ENVIRONMENTAL ENGINEER (FAC)

To  
M/s. Laxmi Ganesh Parboiled Rice Industries,  
Sy.No. 230/1/A, Komarabanda (V),  
Kodad (M), Suryapet District.



Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.



**TELANGANA STATE POLLUTION CONTROL BOARD**  
 Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
 Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
 Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/1003/CFO/2023-232**

**Date: 04.11.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Laxmi Ganesh Parboiled Rice Industries, Sy.No. 230/1/A, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/1003/CFO/2018-1405, Dated: 08.10.2018.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. Amendment of CFO Order No: TSPCB/ZO/RCP/NLG/1003/CFO/2023-206 Date: 22.09.2023
  4. Industry request letter dt:27.09.2023.
  5. The EE, RO, Nalgonda report dated 25.10.2023.
  6. CFO Committee meeting held on 04.11.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Laxmi Ganesh Parboiled Rice Industries, Sy.No. 230/1/A, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 31.03.2028.

S. No.	Products	Quantity
1	Parboiled Rice	16.0 TPD
	<b>By-Product</b>	
2	Rice Husk	4 TPD
3	Rice Bran	2 TPD
4	Broken rice	3 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity only. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the Board issued amendment of CFO Order for carrying out the raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the industry requested the Board for issue of consent for carrying out the paraboiled rice milling activity.

Whereas, vide reference 5<sup>th</sup> cited, the industry request and EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out parboiled rice milling activity.

The industry request and EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 04.11.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the parboiled rice milling activity as permitted in CFO order issued vide reference 1<sup>st</sup> cited.

Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Parboiled Rice	16.0 TPD
	<b>By-Product</b>	
2	Rice Husk	4 TPD
3	Rice Bran	2 TPD
4	Broken rice	3 TPD

The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the conditions stipulated therein.

To  
M/s. Laxmi Ganesh Parboiled Rice Industries,  
Sy.No. 230/1/A, Komarabanda (V),  
Kodad (M), Suryapet District.

*Surya 4/11/2023*  
#  
JOINT CHIEF ENVIRONMENTAL ENGINEER  


Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Annexure - VII



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

AMENDMENT of CFO & HWA ORDER

Order No: TSPCB/ZO/RCP/NLG/1135/CFO/2023- *JS* Date: 22.09.2023

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. APR Rice Industry, (Formerly M/s. Laxmi Narsimha Swamy Rice Industries), Sy.No. 231/4 & 243, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/1135/CFO/2020-1166, Dated: 11.12.2020.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. The EE, RO, Nalgonda report dated 24.08.2023.
  4. CFO Committee meeting held on 12.09.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. APR Rice Industry, (Formerly M/s. Laxmi Narsimha Swamy Rice Industries), Sy.No. 231/4 & 243, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 30.09.2030.

S. No.	Products	Quantity
1	Paraboiled Rice	30 TPD
	By-Products	
2	Rice bran	3 TPD
3	Broken rice	3 TPD
4	Husk	4 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 12.09.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the raw rice milling activity only.

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Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Raw Rice Milling	30 TPD
	<b>By-Products</b>	
2	Rice bran	3 TPD
3	Broken rice	3 TPD
4	Husk	4 TPD

The industry shall not carry parboiled activity under any circumstances without taking Board permission.

**Other Conditions:**

1. The industry shall carryout the raw rice milling activity only and shall not carry parboiled activity under any circumstances without taking Board permission.
2. The industry shall not consume & generate any water from the plant except domestic purpose.
3. The industry shall not operate the ETP without permission of the Board.
4. The industry shall not operate the boiler without permission of the Board.
5. The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the above mentioned conditions.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER (FAC)

To  
M/s. APR Rice Industry,  
(Formerly M/s. Laxmi Narsimha Swamy Rice Industries),  
Sy.No. 231/4 & 243, Komarabanda (V),  
Kodad (M), Suryapet District.

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Amendment - VIII



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/1135/CFO/2023-240**

**Date: 04.11.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. APR Rice Industry, (Formerly M/s. Laxmi Narsimha Swamy Rice Industries), Sy.No. 231/4 & 243, Komarabanda (V), Kodad (M), Suryapet District – **Amendment to CFO & HWA Order – Issued – Reg.**

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/1135/CFO/2020-1166, Dated: 11.12.2020.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. Amendment of CFO Order No: TSPCB/ZO/RCP/NLG/1135/CFO/2023-215, Date: 22.09.2023.
  4. Industry request letter dt:27.09.2023.
  5. The EE, RO, Nalgonda report dated 25.10.2023.
  6. CFO Committee meeting held on 04.11.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. APR Rice Industry, (Formerly M/s. Laxmi Narsimha Swamy Rice Industries), Sy.No. 231/4 & 243, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 30.09.2030.

S. No.	Products	Quantity
1	Paraboiled Rice	30 TPD
	<b>By-Products</b>	
2	Rice bran	3 TPD
3	Broken rice	3 TPD
4	Husk	4 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity only. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the Board issued amendment of CFO Order for carrying out the raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the industry requested the Board for issue of consent for carrying out the paraboiled rice milling activity.

21

Whereas, vide reference 5<sup>th</sup> cited, the industry request and EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out parabolled rice milling activity.

The industry request and EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 04.11.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the parabolled rice milling activity as permitted in CFO order issued vide reference 1<sup>st</sup> cited.

**Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:**

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Raw Rice Milling	30 TPD
	<b>By-Products</b>	
2	Rice bran	3 TPD
3	Broken rice	3 TPD
4	Husk	4 TPD

The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the conditions stipulated therein.

To  
M/s. APR Rice Industry,  
(Formerly M/s. Laxmi Narsimha Swamy Rice Industries),  
Sy.No. 231/4 & 243, Komarabanda (V),  
Kodad (M), Suryapet District.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  


Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Annexure - IX



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/1488/CFO/2023- 208**

**Date: 22.09.2023**

**Sub: TSPCB, ZO, R.C. Puram – CFO – M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.**

- Ref:**
1. CFO Order No. 55117/TSPCB/RO/NLG/CFO/2022, Dt: 23.04.2022.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. The EE, RO, Nalgonda report dated 24.08.2023.
  4. CFO Committee meeting held on 12.09.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 31.03.2032.

S. No.	Products	Quantity
1	Paraboiled Rice	16.8 TPD
	By-Products	
2	Rice bran	1.44 TPD
3	Broken rice	0.48 TPD
4	Husk	5.52 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 12.09.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the raw rice milling activity only.

**Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:**

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Raw Rice Milling	16.8 TPD
	<b>By-Products</b>	
2	Rice bran	1.44 TPD
3	Broken rice	0.48 TPD
4	Husk	5.52 TPD
The industry shall not carry paraboiled activity under any circumstances without taking Board permission.		

**Other Conditions:**

1. The industry shall carryout the raw rice milling activity only and shall not carry paraboiled activity under any circumstances without taking Board permission.
2. The industry shall not consume & generate any water from the plant except domestic purpose.
3. The industry shall not operate the ETP without permission of the Board.
4. The industry shall not operate the boiler without permission of the Board.
5. The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the above mentioned conditions.

*Kesreddy*  
 JOINT CHIEF ENVIRONMENTAL ENGINEER (FAC)

To  
 M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill,  
 Sy.No. 230/1A & 230/2, Komarabanda (V),  
 Kodad (M), Suryapet District.

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Amendment - X



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/1488/CFO/2023-234**

**Date: 04.11.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. 55117/TSPCB/RO/NLG/CFO/2022, Dt: 23.04.2022.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. Amendment of CFO Order No: TSPCB/ZO/RCP/NLG/1488/CFO/2023-208, Date: 22.09.2023.
  4. Industry request letter dt:27.09.2023.
  5. The EE, RO, Nalgonda report dated 25.10.2023.
  6. CFO Committee meeting held on 04.11.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 31.03.2032.

S. No.	Products	Quantity
1	Paraboiled Rice	16.8 TPD
	By-Products	
2	Rice bran	1.44 TPD
3	Broken rice	0.48 TPD
4	Husk	5.52 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity only. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the Board issued amendment of CFO Order for carrying out the raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the industry requested the Board for issue of consent for carrying out the paraboiled rice milling activity.

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Whereas, vide reference 5<sup>th</sup> cited, the industry request and EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out paraboiled rice milling activity.

The industry request and EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 04.11.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the paraboiled rice milling activity as permitted in CFO order issued vide reference 1<sup>st</sup> cited.


**Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:**

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Paraboiled Rice	16.8 TPD
	<b>By-Products</b>	
2	Rice bran	1.44 TPD
3	Broken rice	0.48 TPD
4	Husk	5.52 TPD

The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the conditions stipulated therein.

To  
M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill  
Sy.No. 230/1A & 230/2, Komarabanda (V),  
Kodad (M), Suryapet District.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Amexuse - 21



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

AMENDMENT of CFO & HWA ORDER

Order No: TSPCB/ZO/RCP/NLG/965/CFO/2023- 211 Date: 22.09.2023

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Raja Rajeswari Parboiled Rice Industries, Sy No. 193/1, Komarabanda (V), Kodad (M),Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/965/CFO/2023-230824539075, Dated: 23.06.2023.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. The EE, RO, Nalgonda report dated 24.08.2023.
  4. CFO Committee meeting held on 12.09.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Raja Rajeswari Parboiled Rice Industries, Sy No. 193/1, Komarabanda (V), Kodad (M),Suryapet District for carrying out for carrying out the following products with a validity period upto 30.06.2033.

S. No.	Products	Quantity
1	Steamed Rice	15 TPD
	By-Products	
2	Rice Husk	5 TPD
3	Rice Bran	2 TPD
4	Broken Rice	2 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 12.09.2023. After detailed

discussions, the Committee recommended to issue amendment to CFO order for carryout the raw rice milling activity only.

**Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:**

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Raw Rice Milling	15 TPD
	<b>By-Products</b>	
2	Rice Husk	5 TPD
3	Rice Bran	2 TPD
4	Broken Rice	2 TPD
<b>The industry shall not carry steamed rice activity under any circumstances without taking Board permission.</b>		

**Other Conditions:**

1. The industry shall carryout the raw rice milling activity only and shall not carry steamed rice activity under any circumstances without taking Board permission.
2. The industry shall not consume & generate any water from the plant except domestic purpose.
3. The industry shall not operate the boiler without permission of the Board.
4. The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the above mentioned conditions.

*[Signature]*  
# JOINT CHIEF ENVIRONMENTAL ENGINEER (FAC)

To  
M/s. Raja Rajeswari Parboiled Rice Industries,  
Sy No. 193/1, Komarabanda (V),  
Kodad (M), Suryapet District.

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Annexure - ~~XI~~ XII



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/965/CFO/2023- 241**

**Date: 04.11.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Raja Rajeswari Parboiled Rice Industries, Sy No. 193/1, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/965/CFO/2023-230824539075, Dated: 23.06.2023.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. Amendment of CFO Order No: TSPCB/ZO/RCP/NLG/965/CFO/2023-214, Date: 22.09.2023
  4. Industry request letter dt:27.09.2023.
  5. The EE, RO, Nalgonda report dated 25.10.2023.
  6. CFO Committee meeting held on 04.11.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Raja Rajeswari Parboiled Rice Industries, Sy No. 193/1, Komarabanda (V), Kodad (M), Suryapet District for carrying out for carrying out the following products with a validity period upto 30.06.2023.

S. No.	Products	Quantity
1	Steamed Rice	15 TPD
	<b>By-Products</b>	
2	Rice Husk	5 TPD
3	Rice Bran	2 TPD
4	Broken Rice	2 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity only. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the Board issued amendment of CFO Order for carrying out the raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the industry requested the Board for issue of consent for carrying out the Steamed rice milling activity.

Whereas, vide reference 5<sup>th</sup> cited, the industry request and EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out Steamed rice milling activity.

The industry request and EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 04.11.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the Steamed rice milling activity as permitted in CFO order issued vide reference 1<sup>st</sup> cited.

**Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:**

- The Board Issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Steamed Rice	15 TPD
	<b>By-Products</b>	
2	Rice Husk	5 TPD
3	Rice Bran	2 TPD
4	Broken Rice	2 TPD

The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the conditions stipulated therein.

To  
M/s. Raja Rajeswari Parboiled Rice Industries,  
Sy No. 193/1, Komarabanda (V),  
Kodad (M), Suryapet District.

JOINT CHIEF ENVIRONMENTAL ENGINEER



Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Amendment - XIII



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

AMENDMENT of CFO & HWA ORDER

Order No: TSPCB/ZO/RCP/NLG/971/CFO/2023- 209

Date: 22.09.2023

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Sri Padmalaya Parboiled Rice Industry, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/971/CFO/2023-230824538437, Dt:23.06.2023.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. The EE, RO, Nalgonda report dated 24.08.2023.
  4. CFO Committee meeting held on 12.09.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Sri Padmalaya Parboiled Rice Industry, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 30.06.2033.

S. No.	Products	Quantity
1	Paraboiled Rice	15 TPD
	By-Products	
2	Rice Bran	2.0 TPD
3	Broken Rice	2.0 TPD
4	Rice Husk	6.0 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 12.09.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the raw rice milling activity only.

Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Raw Rice Milling	15 TPD
	<b>By-Products</b>	
2	Rice Bran	2.0 TPD
3	Broken Rice	2.0 TPD
4	Rice Husk	6.0 TPD
The industry shall not carry paraboiled activity under any circumstances without taking Board permission.		

**Other Conditions:**

- The industry shall carryout the raw rice milling activity only and shall not carry parboiled activity under any circumstances without taking Board permission.
- The industry shall not consume & generate any water from the plant except domestic purpose.
- The industry shall not operate the ETP without permission of the Board.
- The industry shall not operate the boiler without permission of the Board.
- The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the above mentioned conditions.

*Y. Sreedhly*  
#  
JOINT CHIEF ENVIRONMENTAL ENGINEER (FAC)

To  
M/s. Sri Padmalaya Parboiled Rice Industry,  
Komarabanda (V), Kodad (M),  
Suryapet District.

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Annexure - XIV



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

AMENDMENT of CFO & HWA ORDER

Order No: TSPCB/ZO/RCP/NLG/971/CFO/2023-235 Date: 04.11.2023

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Sri Padmalaya Parboiled Rice Industry, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/971/CFO/2023-230824538437, Dt:23.06.2023.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. Amendment of CFO Order No: TSPCB/ZO/RCP/NLG/971/CFO/2023-209, Date: 22.09.2023.
  4. Industry request letter dt:27.09.2023.
  5. The EE, RO, Nalgonda report dated 25.10.2023.
  6. CFO Committee meeting held on 04.11.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Sri Padmalaya Parboiled Rice Industry, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 30.06.2033.

S. No.	Products	Quantity
1	Paraboiled Rice	15 TPD
	<b>By-Products</b>	
2	Rice Bran	2.0 TPD
3	Broken Rice	2.0 TPD
4	Rice Husk	6.0 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity only. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the Board issued amendment of CFO Order for carrying out the raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the industry requested the Board for issue of consent for carrying out the paraboiled rice milling activity.

Whereas, vide reference 5<sup>th</sup> cited, the industry request and EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out paraboiled rice milling activity.

The industry request and EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 04.11.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the paraboiled rice milling activity as permitted in CFO order issued vide reference 1<sup>st</sup> cited.

**Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:**

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Paraboiled Rice	15 TPD
	<b>By-Products</b>	
2	Rice Bran	2.0 TPD
3	Broken Rice	2.0 TPD
4	Rice Husk	6.0 TPD

The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the conditions stipulated therein.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER

To  
M/s. Sri Padmalaya Parboiled Rice Industry,  
Komarabanda (V), Kodad (M),  
Suryapet District.

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Annexure - XV



**TELANGANA STATE POLLUTION CONTROL BOARD**

Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/943/CFO/2023-211**

**Date: 22.09.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy.No. 243, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/943/CFO/2018, Dated: 23.07.2018.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. The EE, RO, Nalgonda report dated 24.08.2023.
  4. CFO Committee meeting held on 12.09.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy.No. 243, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 31.03.2028.

S. No.	Products	Quantity
1	Paraboiled Rice	26 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 12.09.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the raw rice milling activity only.

**Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:**

- The Board issued Consent for Operation (CFO) to manufacture the following products:

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S. No.	Products	Quantity
1	Raw Rice Milling	26 TPD
The industry shall not carry paraboiled activity under any circumstances without taking Board permission.		

**Other Conditions:**

1. The industry shall carryout the raw rice milling activity only and shall not carry parboiled activity under any circumstances without taking Board permission.
2. The industry shall not consume & generate any water from the plant except domestic purpose.
3. The industry shall not operate the ETP without permission of the Board.
4. The industry shall not operate the boiler without permission of the Board.
5. The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the above mentioned conditions.

*V. Sreedhary*  
JOINT CHIEF ENVIRONMENTAL ENGINEER (FAC)

To  
#  
M/s. Sri Venkata Lakshmi Parboiled Rice Mill,  
Sy.No. 243, Komarabanda (V),  
Kodad (M), Suryapet District.



Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.



**TELANGANA STATE POLLUTION CONTROL BOARD**  
 Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
 Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
 Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/943/CFO/2023-237**

**Date: 04.11.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy.No. 243, Komarabanda (V), Kodad (M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

**Ref:** 1. CFO Order No. TSPCB/ZO/RCP/NLG/943/CFO/2018, Dated: 23.07.2018.  
 2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.  
 3. Amendment of CFO Order No: TSPCB/ZO/RCP/NLG/943/CFO/2023-211, Date: 22.09.2023.  
 4. Industry request letter dt:27.09.2023.  
 5. The EE, RO, Nalgonda report dated 25.10.2023.  
 6. CFO Committee meeting held on 04.11.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy.No. 243, Komarabanda (V), Kodad (M), Suryapet District for carrying out the following products with a validity period upto 31.03.2028.

S. No.	Products	Quantity
1	Parboiled Rice	26 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity only. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the Board issued amendment of CFO Order for carrying out the raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the industry requested the Board for issue of consent for carrying out the parboiled rice milling activity.

Whereas, vide reference 5<sup>th</sup> cited, the industry request and EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out parboiled rice milling activity.

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The industry request and EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 04.11.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the paraboiled rice milling activity as permitted in CFO order issued vide reference 1<sup>st</sup> cited. **Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:**

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Paraboiled Rice	26 TPD

The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the conditions stipulated therein.

To  
M/s. Sri Venkata Lakshmi Parboiled Rice Mill,  
Sy.No. 243, Komarabanda (V),  
Kodad (M), Suryapet District.

#   
JOINT CHIEF ENVIRONMENTAL ENGINEER



Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Annexure - XVII



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/1110/CFO/2023- 2/2**      **Date: 22.09.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Sri Venkata Ramana Paraboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda, Kodad (V&M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/1110/CFO/2018-1657, Dated: 31.12.2018.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. The EE, RO, Nalgonda report dated 24.08.2023.
  4. CFO Committee meeting held on 12.09.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Sri Venkata Ramana Paraboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda, Kodad (V&M), Suryapet District for carrying out following products with a validity period upto 31.12.2028.

S. No.	Products	Quantity
1	Parboiled Rice	21.0 TPD
	<b>By-Product</b>	
2	Husk	5 TPD
3	Broken rice	2 TPD
4	Rice Bran	2 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 12.09.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the raw rice milling activity only.

Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Raw Rice Milling	21 TPD
	<b>By-Products</b>	
2	Husk	5 TPD
3	Broken rice	2 TPD
4	Rice Bran	2 TPD
The industry shall not carry paraboiled activity under any circumstances without taking Board permission.		

Other Conditions:

1. The industry shall carryout the raw rice milling activity only and shall not carry paraboiled activity under any circumstances without taking Board permission.
2. The industry shall not consume & generate any water from the plant except domestic purpose.
3. The industry shall not operate the ETP without permission of the Board.
4. The industry shall not operate the boiler without permission of the Board.
5. The validity period of CFO order Issued vide reference 1<sup>st</sup> cited remains the same with the above mentioned conditions.

*Perreddy*  
# JOINT CHIEF ENVIRONMENTAL ENGINEER (FAC)

To  
M/s. Sri Venkata Ramana Paraboiled Modern Rice Mill,  
Sy.No. 230/1A & 230/2, Komarabanda,  
Kodad (V&M), Suryapet District.

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Annexure - XVIII



**TELANGANA STATE POLLUTION CONTROL BOARD**  
Zonal Office, 25-35/11, Tulasi Reddy Complex, 2<sup>nd</sup> Floor,  
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.  
Phone : 08455 280477, website: tspcb.cgg.gov.in

**AMENDMENT of CFO & HWA ORDER**

**Order No: TSPCB/ZO/RCP/NLG/1110/CFO/2023-238**

**Date: 04.11.2023**

**Sub:** TSPCB, ZO, R.C. Puram – CFO – M/s. Sri Venkata Ramana Paraboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda, Kodad (V&M), Suryapet District – Amendment to CFO & HWA Order – Issued – Reg.

- Ref:**
1. CFO Order No. TSPCB/ZO/RCP/NLG/1110/CFO/2018-1657, Dated: 31.12.2018.
  2. Minutes of the Board's Taskforce Committee Meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad.
  3. Amendment of CFO Order No: TSPCB/ZO/RCP/NLG/1110/CFO/2023-212, Date: 22.09.2023
  4. Industry request letter dt:27.09.2023.
  5. The EE, RO, Nalgonda report dated 25.10.2023.
  6. CFO Committee meeting held on 04.11.2023 at TSPCB, Zonal Office, R.C Puram.

\*\*\*\*\*

Whereas, the Board vide reference 1<sup>st</sup> cited, issued CFO Order to M/s. Sri Venkata Ramana Paraboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda, Kodad (V&M), Suryapet District for carrying out following products with a validity period upto 31.12.2028.

S. No.	Products	Quantity
1	Parboiled Rice	21.0 TPD
	By-Product	
2	Husk	5 TPD
3	Broken rice	2 TPD
4	Rice Bran	2 TPD

Whereas, vide reference 2<sup>nd</sup> cited, the Board's Task Force Committee meeting held on 16.08.2023 at Board Office, TSPCB, Hyderabad in connection with OA No.90 and instructed the ZO-RC Puram to issue amendment orders to the 10 rice mills for raw rice milling activity only. When they proposed to start the parboiled activity, they shall obtain CFO for the same.

Whereas, vide reference 3<sup>rd</sup> cited, the Board issued amendment of CFO Order for carrying out the raw rice milling activity only.

Whereas, vide reference 4<sup>th</sup> cited, the industry requested the Board for issue of consent for carrying out the paraboiled rice milling activity.

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Whereas, vide reference 5<sup>th</sup> cited, the industry request and EE, RO, Nalgonda submitted report for issue of amendment of CFO to the industry for carrying out paraboiled rice milling activity.

The industry request and EE, RO, Nalgonda report was placed before the CFO Committee meeting held on 04.11.2023. After detailed discussions, the Committee recommended to issue amendment to CFO order for carryout the paraboiled rice milling activity as permitted in CFO order issued vide reference 1<sup>st</sup> cited.

**Accordingly, the following Amendments are made to the CFO order issued vide reference 1<sup>st</sup> cited and shall be read as follows:**

- The Board issued Consent for Operation (CFO) to manufacture the following products:

S. No.	Products	Quantity
1	Parboiled Rice	21.0 TPD
	<b>By-Product</b>	
2	Husk	5 TPD
3	Broken rice	2 TPD
4	Rice Bran	2 TPD

The validity period of CFO order issued vide reference 1<sup>st</sup> cited remains the same with the conditions stipulated therein.

To  
# M/s. Sri Venkata Ramana Paraboiled Modern Rice Mills,  
Sy.No. 230/1A & 230/2, Komarabanda,  
Kodad (V&M), Suryapet District.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER

Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information.

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Annexure - XIX

Item No.17:-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No. 90 of 2021 (SZ)

IN THE MATTER OF:

Naveen Kumar Jalagam,  
Telangana

... Applicant(s)

**Versus**

State of Telangana and Ors.

...Respondent(s)

Date of hearing: 14.08.2024.

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s): Mr. G. Stanly Hebzon Singh.

For Respondent(s): Mr. Mohammed Aathic represented  
Mrs. H. Yasmeen Ali for R1 & R3.  
Ms. C.P. Kavitha Renjini represented  
Mr. T. Sai Krishnan for R2.

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**ORDER**

1. The District Collector – Suryapet District, in its report dated 16.09.2023, has stated that the committee had recommended to issue amendment orders to the rice mills for only raw rice milling activities and they shall obtain Consent for Operation (CFO) before starting the parboil activity, if any. The said orders are yet to be issued by the Telangana SPCB.
2. The Telangana SPCB is directed to issue such orders modifying the CFO issued earlier.
3. The learned counsel appearing for the applicant will be satisfied if the said order is passed by the Telangana SPCB.
4. Let the report be filed after the above-referred order is passed by the Telangana SPCB.
5. Post the matter on 06.09.2024 for final hearing.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

O. A. No.90/2021 (SZ),  
14<sup>th</sup> August, 2024. Mn.